



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.09.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 24.09.2026 & 25.09.2026 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1709 of 2023 Part Heard	Improve Vyapaar Pvt. Ltd Vs. VAA Developers Pvt. Ltd.	Susshil Daga	Rishi Kapoor
2.	Comp. App. (AT) (Ins) No. 1511 & 1512 of 2025 Part Heard	Mannoj Kumar Jain Vs. IDBI Bank & Anr.	Kumar Anurag Singh	Ishan Roy Choudhary Shreedhar Gaggar

By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar